

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2021/ 136

Dated : 31, March, 2021

On Account of administrative exigency following transfer/posting orders are being issued with immediate effect :-

I.

Sh. Chiranji Lal Meena, Clerk Grade-I, Addl. Sessions Court (W.A.), Bikaner is transferred and posted as Clerk Grade-I, Addl. District & Sessions Court No.7, Bikaner on vacant post.

II.

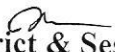
Sh. Manoj Kumar Vyas, Clerk Grade-I, Sessions Court (ACD Cases), Bikaner is directed to perform his duties in the court of Addl. Chief Judicial Magistrate No.3, Bikaner till further order.

III.

Sh. Narendra Narayan Joshi, Clerk Grade-I, Addl. Sessions Court No.3, Bikaner is transferred and posted as Clerk Grade-I, Addl. District & Sessions Court No.7, Bikaner on vacant post.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.



**District & Sessions Judge,
Bikaner**

S.No. 1957

Dated : 31/3/2021

Copy forwarded to the following for information and necessary action :-

1. Sessions Court (ACD Cases), Bikaner
2. Addl. Sessions Judge (W.A.), Bikaner
3. Addl. District & Sessions Court No.3/ No.7, Bikaner
4. Officer Incharge, Account Section, District Court, Bikaner
5. System Officer with the direction to e-mail concerns & upload on District Court Website.
6. Sarva Chiranji Lal Meena/ Manoj Kumar Vyas/ Narendra Narayan Joshi
7. Guard File


**District & Sessions Judge,
Bikaner**